

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 62

Dated Guwahati, the 13th November, 2015

In supersession of earlier orders / notifications, the Gauhati High Court has been pleased to notify that henceforth the writ petitions relating to the orders of Foreigners Tribunal shall be decided by the Division Bench.

By Order,

Sd/- B.K. Chetri,
REGISTRAR (JUDICIAL)

Memo No. HC. III-07/2015/2975-92LG Dated: 13th November, 2015

Copy to:

1. The Registrar (Vig. / Admn./ Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl.
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The District & Sessions Judge, Barpeta / Bongaigaon / Cachar, Silchar / Darrang, Mangaldoi / Dhemaji / Dhubri / Dibrugarh / Goalpara / Golaghat / Hailakandi / Jorhat / Kamrup (M), Guwahati / Kamrup (R), Amingaon / Karimganj / Kokrajhar / Lakhimpur, North Lakhimpur / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur, Tezpur / Tinsukia / Udalguri, / Baska, Assam. *He is requested to circulate the said Notification amongst all Judicial Officers under his jurisdiction.*
5. The Member, Foreigners' Tribunal, _____, Assam.
6. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
8. The Chairman, N.E. Bar Council, Gauhati High Court, Guwahati.
9. The President / Secretary, All Assam Lawyers' Association, Guwahati.
10. The President / Secretary, Lawyers' Association, Guwahati.
11. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
12. The Joint Registrar (_____), Gauhati High Court, Guwahati.
13. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
14. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
15. The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
16. The P.S. to Hon'ble Mr. / Mrs. / Dr. (Mrs.) Justice _____, Gauhati High Court, Guwahati.
17. The C. A. to the Registrar General, Gauhati High Court, Guwahati.
18. The Notice Board, Gauhati High Court, Guwahati.


REGISTRAR (JUDICIAL)

13/11/15